

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 207
(CAA)- 65/ND/2021
CA-600/2021

IN THE MATTER OF:

Purvi Credit and Holdings Pvt Ltd and VRB ... Applicant/Petitioner
Financial Services Pvt. Ltd.

Under Section: 230-232

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

Order delivered on 29.09.2022

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Nikhil Verma Adv, CS Mehak Aggarwal
For the IT Dept. : Ms. Ruchir Bhatia Sr. Standing Counsel,
Mr. Shlok Chandra Jr. Standing Counsel,
Ms. Mansie Jain, Keshav Garg Advocates
For the OL : Ms. Hemlata Rawat
For the RD : Adv. Shankari Mishra

ORDER

CA-600/2021: List before the Regular Bench on 20.10.2022.


(BINOD KUMAR SINHA)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)